Name of the Corporate Debtor: Nice Projects Ltd Date of Commencement of Liquidation: 15-05-2024; List of Stakeholders as on Date: 30-06-2025; Name of IP: Mr. Vivek Parti; Process Number: 1; Last 5 digitof registration number: 11376									
SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	75000	0	75000	0	0	0	NA
2	Liquidation costs incurred till date	0	8403983	0	8403983	0	0	0	NA
3	Secured financial creditors	2	458437857	2	453796968	0	0	0	Annexure 3
4	Unsecured financial creditors	8	177183605	6	75629914	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	55	22655020	55	13637784	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	641789321	4	641789321	0	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen, Employees and Government Dues)	54	179783213	53	97549309	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
	Total		1488327999	120	1290882279	0	0	0	

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016